

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

16/229/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018**

**NAME OF THE COMPANY: Biogen Idec Biotech India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr. Manish Raj, CP for ROC Delhi.		
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**ORDER**

Notice of the petitioner is duly accepted by the Ld. Counsel for the  
ROC. Report of the ROC has not been received.

To come up on 9<sup>th</sup> February, 2018.

-S-d-1  
(Deepa Krishan)  
Member (T)

-S-d-7  
(Ina Malhotra)  
Member (J)

(Lekh Raj Singh)